

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 19/AM11
HELD ON 11.08.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 19/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 11.08.2010 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 18/AM11 held on 04.08.2010.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-77	HENKEL CAC PVT. LTD.	Status: Approved
NC No.: 19/AM11 Dated: 11.08.2010	HQ F. No. 01/87/162/00048/AM10/DES-VII	

Request: Clarification regarding applicability of DEPB rate as mentioned at DPEB entry export products under SION H-462, H-547, H-548, H-550, H-551, H-552, H-553, H-554 and H-566 of Plastic Products i.e. “Lamination Adhesives”.

Decision: In view of comments of D/o C&PC vide OM No. 46011/11/2006-PC.II dated 16.07.2010, the Committee observed that the export product under SION Nos. H-462, H-547, H-548, H-550, H-551, H-552, H-553, H-554 and H-566 of Plastic Products are covered under S. No. 66 of DEPB entry under the major description of “Lamination Adhesive”

Case No. A-78	DSM ENGINEERING PLASTICS (INDIA) PVT. LTD.	HQ F. No. 01/87/050/00460/AM09/DES-VII	Status: Approved
NC No.: 19/AM11 Dated: 11.08.2010	Adv. Lic. No. 3110035661 Dated 06.10.2008	RLA F. No. 31/24/040/00033/AM09	

Request: Review of decision taken in Norms Committee Meeting No. 27/AM09 held on 15.10.2008.

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 11.08.2010, the Committee decided to amend the description of export product and quantity of all Import Items. Accordingly, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. No. 27/AM09 held on 15.10.2008 (Case No. 5/27/87-ALC1/2008):-

EXPORT ITEM			QTY	IMPORT ITEM			QTY	
30%	Glass	Fiber	1 kg	1.	Polyamide	6/Nylon	6	0.70250 kg

Reinforced, PA6 (Nylon 6) Compound (Akulon-K224 G6/ N 24 G6)		Chips/Granules	
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

ONLINE CASES

1	Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:01.09.2010
	Decision: Reply received from the firm and forwarded to D/o C&PC on 10.08.2010. Comments awaited.			

Case No.:3/18/87-ALC1/2009	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved			
HQ File :01/87/050/00141/AM10/	RLA File :05/24/040/00190/AM10/	Lic.No/Date:0510246238 21.07.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082930	64/0- LATEX FOAM	152922.000	Sq. meter	29680410.00	446322.00 EURO

				Total	29,680,410.00	446,322.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40021100	SYNTHETIC LATEX	52000.000	K.G	0.00	0.00 EURO	
2	40011020	NATURAL LATEX 60%	16000.000	K.G	0.00	0.00 EURO	
3	34021190	FOAMING AGENT	4000.000	K.G	0.00	0.00 EURO	
4	38123090	RUBBER CURE AGENT	250.000	K.G	0.00	0.00 EURO	
5	39100020	SILICON OIL	300.000	K.G	0.00	0.00 EURO	
6	34049090	WAX EMULSION	1075.000	K.G	0.00	0.00 EURO	
7	38085000	ANTI MICROBIAL AGENT	240.000	K.G	0.00	0.00 EURO	
8	39123100	THICKNER AGENT	150.000	K.G	0.00	0.00 EURO	
9	38021000	ACTIVATED CARBON	150.000	K.G	0.00	0.00 EURO	
10	33029090	VAINILLA FRAGRANCE	240.000	K.G	0.00	0.00 EURO	
11	55121110	FABRIC PLAIN WAVE UNBLEACHED 50/50% - PES / VIS WIDTH 67 " GSM 50 - 350	95000.000	Meter	0.00	0.00 EURO	
12	55121120	FABRIC PLAIN WAVE BLEACHED 100% RAYON WIDTH 63 " GSM 50 - 350	11400.000	Meter	0.00	0.00 EURO	
13	60012200	KNITTED FABRIC 100% POLYAMIDE WIDTH 63" GSM 50 - 350	3000.000	Meter	0.00	0.00 EURO	
14	60063100	KNITTED FABRIC 100% BRIGHT ECETATE YARN WIDTH 60" GSM 50 - 350	9600.000	Meter	0.00	0.00 EURO	
15	52083290	FABRIC PLAIN WAVE 100% COTTON WIDTH 63" GSM - 50 - 350	19750.000	Meter	0.00	0.00 EURO	

16	52083290	FABRIC SWANSDOWN 100% COTTON WIDTH 63" GSM -50 -350	3600.000	Meter	0.00	0.00 EURO	
17	56022990	FELT NATURAL , WIDTH 63" GSM -350	3600.000	Meter	0.00	0.00 EURO	
18	56022990	FELT BLUE WIDTH 63" GSM - 350	2400.000	Meter	0.00	0.00 EURO	
19	56039400	NON WOVEN POLYESTER COATED WITH ACTIVATED CHARCOLE WIDTH 63" GSM - 150 - 550	19750.000	Meter	17793870.00	267577.00 EURO	
				Total	17,793,870.00	267,577.00	

Decision: With DIPP letter dated 11.08.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Latex Foam	1 Sq. Meter	1. Rel. Synthetic Latex (66% DRC)	0.34 kg
		2. Natural Latex 60%	0.1046 kg
		3. Foaming Agent	0.026 kg
		4. Rubber Cure Agent	0.0016 kg
		5. Silicon Oil	0.00196 kg
		6. Wax Emulsion	0.007 kg
		7. Anti Microbial Agent	0.00156 kg
		8. Thickner Agent	0.0009 kg
		9. Activated Carbon	0.0009 kg
		10. Vainilla Fragrance	0.00156 kg
		11. Rel. Fabric of Rel. GSM	1.05 Sq. Meter / Sq. Meter content in export product

		12. Rel. Felt of 350 GSM	1.05 Sq. Meter / Sq. Meter content in export product
		13. Non-woven Polyester coated of Rel. GSM	1.05 Sq. Meter / Sq. Meter content in export product
Note: Applicant should account for average weight of export as 980 gms. / sq. Meter at the time of redemption of the licence.			

Case No.:6/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved
HQ File :01/87/050/00288/AM10/	RLA File :08/24/040/00237/AM10/	Lic.No/Date:0810084606 02.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin TO 1300 (60% Resin content)	80000.000	K.G	5184000.00	108000.00 US\$
				Total	5,184,000.00	108,000.00

Sl.No.	ITCHS	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF	Limiting Factor (Value/Qty/Value &
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	Code	Item Name	Qty	Unit	Value (US\$)	(Currency)	Value (US\$)
1	38231300	Tall Oil Fatty Acid	15520.000	K.G	864000.00	18000.00 US\$	
2	29173500	Phthalic Anhydride	21840.000	K.G	1200000.00	25000.00 US\$	
3	29054500	Glycerine	15360.000	K.G	480000.00	10000.00 US\$	
4	29163110	Benzoic Acid	480.000	K.G	48000.00	1000.00 US\$	
5	29023000	Toluene Condn.: -This licence issued under para 4.7 of H.B. 2009-14 being fixation of norms by ALC., New Delhi.	35840.000	K.G	1824000.00	38000.00 US\$	
				Total	4,416,000.00	92,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 05.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin TO 1300 (60% Resin Content)	1 kg	1. Tall Oil Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.273 kg
		3. Glycerin	0.192 kg
		4. Benzoic Acid	0.006 kg
		5. Toluene	0.420 kg

4	Case No.:9/48/87-ALC1/2009	Party Name:TTK LIG LIMITED	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00367/AM10/	RLA File :04/24/040/00172/AM10/	Lic.No/Date:0410110416 29.12.2009	Defer Date:01.09.2010
	Decision: D/L issued to firm on 28.07.2010 giving 30 days time for submission of information. The requisite information is still awaited from the firm.			

5	Case No.:4/44/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00338/AM10/	RLA File :35/24/040/00025/AM10/	Lic.No/Date:3510028908 19.01.2010	Defer Date:25.08.2010
	Decision: Reply received from the firm and forwarded to D/o C&PC on 02.07.2010. Comments awaited.			

6	Case No.:22/48/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00380/AM10/	RLA File :35/24/040/00026/AM10/	Lic.No/Date:3510028907 19.01.2010	Defer Date:25.08.2010
	Decision: Copy of application forwarded to D/o C&PC on 14.06.2010. Comments awaited.			

7	Case No.:1/51/87-ALC1/2009	Party Name:KWALITY POLYMERS PVT LTD	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00391/AM10/	RLA File :03/94/040/00823/AM10/	Lic.No/Date:0310558337 03.02.2010	Defer Date:08.09.2010
	Decision: With DIPP letter dated 11.08.2010, following information may be called for from the firm giving 21 days time for submission of information:			

- (i) Bifurcation in the quantity of natural and synthetic rubber;
- (ii) Type of synthetic paper to be imported and used; and
- (iii) Bifurcation in the quantity of carbon black and precipitated silica.

8	Case No.: 4/52/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00427/AM10/	RLA File :03/94/040/00941/AM10/	Lic.No/Date:0310564076 11.03.2010	Defer Date:08.09.2010
	Decision: The firm was asked to furnish information vide this office letter dated 29.04.2010 (Deficiency raised by DIPP vide letter dated 21.04.2010) and 06.07.2010 giving 21 days time for submission of information. The requisite information is still awaited. Hence, the Committee decided to issue another reminder to firm giving 21 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

Case No.:24/8/87-ALC1/2010	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved														
HQ File :01/87/050/00079/AM11/	RLA File :03/94/040/01132/AM10/	Lic.No/Date:0310567679 31.03.2010	Defer Date:														
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>62/0.</td><td></td><td>GASHARZ 5271 (PHENOL FORMALDEHYDE RESIN / COLD BOX RESIN</td><td></td><td></td><td></td><td></td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	62/0.		GASHARZ 5271 (PHENOL FORMALDEHYDE RESIN / COLD BOX RESIN				
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)											
62/0.		GASHARZ 5271 (PHENOL FORMALDEHYDE RESIN / COLD BOX RESIN															

1	39094020	CONTAINING SOLID CONTENT 52+/-1%) COMMERCIAL	100000.000	K.G	7769000.00	170000.00 US\$
				Total	7,769,000.00	170,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29126000	PARA FORMALDEHYDE 91+/-2% COMMERCIAL	19000.000	K.G	651225.00	14250.00 US\$	Value & Qty
2	29071110	PHENOL 100% COMMERCIAL	42000.000	K.G	3838800.00	84000.00 US\$	Value & Qty
				Total	4,490,025.00	98,250.00	

Decision: With D/o C&PC OM No. 46011/197/2005-PC.II dated 11.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Gasharz 5271 (Phenol Formaldehyde Resin / Cold Box Resin Containing Solid Content 52+/-1%)	1 kg	1. Para Formaldehyde 91+/-1%)	0.190 kg
		2. Phenol	0.420 kg

Case No.:3/3/87-ALC1/2010

Party Name:HALDIA
PETROCHEMICALS LTD.

Meet No/Date:19/87-ALC1/2010
11.08.2010

Status: Approved

HQ File :01/87/050/00008/AM11/

RLA File :02/24/040/00001/AM11/

Lic.No/Date:0210140818
12.04.2010

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	39021000	63/0- Polypropylene granules	18000.000	M.T	1057536000.00	23040000.00 US\$	
				Total	1,057,536,000.00	23,040,000.00	

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38151900	Catalyst C-Donor, Silane CHM-Dimethoxy, D-Donor, Silane CP2-Dimethoxy, Catylen D 400, TEAL-S, TEA-S-23, ZN 111-4 Avant, ZN GF2A-1H Avant, Lynx 1010 HA, Lynx (R) 2010 HA, POLYTRAK 8502, ZN 128 M Avant	7488.000	K.G	105374738.00	2295745.92 US\$	Value & Qty
2	28112200	ADDITIVES Chemstat 122/SP, Crodamide ER, Atmer SA 1753, Neutron S, Kemamide E, Armoslip E, DHT- 4A, STABIACE HT-P, Hycite 713, Ceasit F1 VEG Code 5900, Zinc Stearate (TMD grade), TRIGONOX 101-20PP, TRIGONOX 301-20PP, ADK STAB NA-21, PALMAROLE M1.NA.08, Cithrol GMS 0400	45000.000	K.G	13673610.00	297900.00 US\$	Value & Qty
3	38123090	Anti-oxidants Anox PP 18, Irganox 1076, Evernox 76, Songnox 1076, Anox 20, Irganox 1010, Evernox 10, Alkanox 240, Irgafos 168, Everfos 168, Richfos 168, Songnox 1680, Anox 330, Irganox 1330, Irgafos P-EPQ, Hostanox P-EPQ P, Irganox PS 802 FD, Songnox DSTDP, DSTP YOSHITOMI	30906.000	K.G	4582031.00	99826.38 US\$	Value & Qty
				Total	123,630,379.00	2,693,472.30	

Decision: With D/o C&PC OM No. 46011/260/2004-PC.II, dated 11.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Granules	1 MT	1. Catalyst (C-Donor/silane Chm-Dimethoxy/D-donor/Silane CP2 Dimethoxy/Catylene D400/TEAL-S/TEA S-23/ZN 111-4 Avant/ZN GF2A-1HAvant/LYNX 1010 HA/LYNX (R) 2010 HA/Polytrak 8502/ZN 128 M Avant)	0.416 kg
		2. Anti Oxidants (Anox PP 18/Irganox 1076/Evernox 76/Songnox 1076/Anox 20/Irganox 1010/Evernox 10/Alkanox 240/Irgafos 168/Everfos 168/Richfos 168/Songfox 1680/ANox 330/Irganox 1330/Irgafos P-EPQ/Hostanox P-EPQ P/Irganox PS 802 FD/Songnox DSTDP/DSTP Yoshitomi)	1.717 kg
		3. Additives (Chemstat 122-SP/Crodamide ER/Atmer SA 1753/Neurton S/Kemamide E/Armoslip E/DHT-4A/STABIACE HT-P/Hycite 713/Ceasit FI VEG Code 5900/Zinc Stearate (TMD Grade) / Trigonox 101-20 PP/ADK Stab NA 21/Palmarole MI.NA. 08/Cithrol GMS 0400)	2.500 kg

11	Case No.:11/15/87-ALC1/2010	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00134/AM11/	RLA File :34/24/040/00005/AM11/	Lic.No/Date:3410026841 16.04.2010	Defer Date:08.09.2010
	Decision: D/L No. 46011/54/2010-PC.II dated 04.08.2010 issued by D/o C&PC, reminder with a copy of D/L may be			

issued to firm by DGFT giving 21 days time for submission of information.

12	Case No.:9/15/87-ALC1/2010	Party Name:PRIME PROGRESSION EXPORT & SERVICES PVT.LTD.,	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00132/AM11/	RLA File :07/24/040/00492/AM10/	Lic.No/Date:0710071195 26.04.2010	Defer Date:25.08.2010
	Decision: Copy of application forwarded to D/o C&PC on 08.07.2010. Comments awaited.			

13	Case No.:1/8/87-ALC1/2010	Party Name:MOTIBA SILICONE PVT. LTD.	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00056/AM11/	RLA File :03/95/040/00044/AM11/	Lic.No/Date:0310572945 06.05.2010	Defer Date:08.09.2010
	Decision: With DIPP letter dated 11.08.2010, following information may be called for from the firm giving 21 days time for submission of information: i) Details of indigenous inputs and their quantity; and ii) Net content of Silicone rubber in export.			

	Case No.:3/15/87-ALC1/2010	Party Name:ESSEL PROPACK LIMITED	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved
	HQ File :01/87/050/00126/AM11/	RLA File :03/94/040/00679/AM10/	Lic.No/Date:0310573223 07.05.2010	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39239000	63/0- MULTILAYER FOILLESS PLASTIC LAMINATED TUBES WITH CAPS (PRINTED 5 PLY) 1820	23303.700	K.G	16789290.00	361060.00 US\$
				Total	16,789,290.00	361,060.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011090	LDPE-FILM GRADE GRANULES	4785.420	K.G	310167.00	6939.00 US\$	
2	39011010	LLDPE-FILM GRADE GRANULES	4905.810	K.G	328935.00	7359.00 US\$	
3	39011090	LDPE-EXTRUSION GRADE GRANULES	1566.750	K.G	77037.00	1723.00 US\$	
4	39059100	EVOH-ACID CO-POLYMER BARRIER	1027.850	K.G	314262.00	7030.00 US\$	
5	39011010	BYNEL-ACID-CO-POLYMER BARRIER-TIE-LAYER	1027.850	K.G	121294.00	2714.00 US\$	
6	32061900	MASTER BATCH ANNEALED	92.770	K.G	10160.00	227.00 US\$	
7	32151900	U.V.INK U.V.Drying	41.420	K.G	78707.00	1761.00 US\$	
8	32082000	U.V.VARNISH U.V.Drying	24.850	K.G	27214.00	609.00 US\$	
9	39012000	HDPE-FOR SHOULDER GRANULES	3921.230	K.G	262918.00	5882.00 US\$	
10	39021000	POLYPROPYLENE FOR CAPS GRANULES	8599.500	K.G	326738.00	7310.00 US\$	
				Total	1,857,432.00	41,554.00	

Decision: With D/o C&PC OM No. 46011/49/2007-PC.II dated 05.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multilayer Foilless Plastic Laminated Tubes with/without Caps (Printed 5 Ply)	1 kg	1. LDPE Granules (Film Grade)	1.12 kg/kg content in export product
		2. LLDPE Granules (Film Grade)	1.12 kg/kg content in export product
		3. LDPE Granules (Extrusion Grade)	1.12 kg/kg content in export product
		4. EVOH Copolymer	1.10 kg/kg content in export product
		5. Bynel Copolymer	1.10 kg/kg content in export product
		6. Relevant Master Batch	1% weight of LDPE/LLDPE in the export product
		7. UV Ink	0.5% of weight of LDPE/LLDPE in the export

			product
		8. UV Varnish	0.3% of weight of LDPE/LLDPE in the export product
		9. HDPE Granules (for shoulder of the tube)	1.05 kg/kg content in export product
		10. Polypropylene Granules (For Caps)	1.05 kg/kg content in export product

Case No.:13/15/87-ALC1/2010	Party Name:OPTICAL DISC MARKETING (INDIA) PVT. LTD.	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved			
HQ File :01/87/050/00136/AM11/	RLA File :08/24/040/00356/AM10/	Lic.No/Date:0810088853 07.05.2010	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059990	64/0- THERMO PLASTIC ELASTOMER COMPOUND GRANULES CONATAING SEBS 26+/-2% THERMO PLASTIC ELASTOMER COMPOUND GRANULES SEBS +/-2%	20000.000	K.G	2763600.00	58800.00 US\$
				Total	2,763,600.00	58,800.00
						Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	(Value/Qty/Value & Qty)
1	40021990	STYRENE ETHYLENE BUTYLENE THERMO PLASTIC CO POLYMER SEBS OF VARIOUS GRADES (THIS LICENCE IS ISSUED WITH 100 % BANK GUARANTEE CONDITION IN TERMS OF PARA 2.20 OF H.B. READ WITH CUSTOMS NOTIFICATION NO.58/04 DT.31/10/2004 & UNDER PARA 4.7 OF H.B.AM2009-14 SUBJECT TO FIX ATION OF NORMS BY ALC N.DELHI.)	5460.000	K.G	920693.00	19383.00 US\$	Value & Qty
				Total	920,693.00	19,383.00	

Decision: With D/o C&PC OM No. 46011/22/2010-PC.II dated 11.08.2010, following adhoc norms are **approved**:

EXPORT ITEM		QTY	IMPORT ITEM		QTY
Thermoplastic Compound (Containing SEBS 26+/-2%)	Elastomer Granules	1 kg	Styrene Ethylene Butylene Thermoplastic Copolymer SEBS of various Grades		0.273 kg

Case No.:3/8/87-ALC1/2010	Party Name:PYRAMID PLASTICS	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved
HQ File :01/87/050/00058/AM11/	RLA File :03/95/040/00829/AM10/	Lic.No/Date:0310574008 12.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39249090	63/0- ARTICLE MADE OF THERMO PLASTIC ELASTOMER (TPE) NETT CONTENT 57143.00 KGS. GRADE INJECTION MOULDING	57143.000	K.G	9034080.00	191400.00 US\$
				Total	9,034,080.00	191,400.00

16

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40059990	RELEVANT THERMO PLASTIC ELASTOMER (TPE) GRANULES GRADE INJECTION MOULDING	60000.000	K.G	7788000.00	165000.00 US\$	Value & Qty
				Total	7,788,000.00	165,000.00	

Decision: With D/o C&PC OM No. 46011/23/2010-PC.II dated 23.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Thermoplastic Elastomer (TPE)	1 kg	Relevant Thermoplastic Elastomer (TPE) Granules (Grade Injection Moulding)	1.05 kg

Case No.:4/8/87-ALC1/2010

Party Name:VISEN INDUSTRIES
LIMITED

Meet No/Date:19/87-ALC1/2010
11.08.2010

Status: Approved

HQ File :01/87/050/00059/AM11/

RLA File :03/95/040/00091/AM11/

Lic.No/Date:0310574022
12.05.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39059100	63/0- VAM-VEOVA COPOLYMER EMULSIO SOLID CONTENT 56% +/- 1% (134.4 MTS PACK IN 560 HDPE DRUMS) (105 MTS IN FLEXI)	239400.000	K.G	10658806.20	232218.00 US\$
				Total	10,658,806.20	232,218.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29153200	VINYL ACETATE MONOMER	110459.160	K.G	4563067.90	99413.24 US\$	Value & Qty
2	29153990	VEOVA 10 MONOMER	29206.800	K.G	2815243.45	61334.28 US\$	Value & Qty
3	29041090	SODIUM VINYL SULPHONATE	718.200	K.G	32965.38	718.20 US\$	Value & Qty
4	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	4998.000	K.G	311995.15	6797.28 US\$	Value & Qty
				Total	7,723,271.88	168,263.00	

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 15.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vam Veova Copolymer Emulsion Solid Content 56+/-	239400 kg	1. Vinyl Acetate Monomer	0.4614 kg
		2. Veova 10 Monomer	0.1220 kg

	1%	3. Sodium Vinyl Sulphonate	0.0030 kg
		4. High Density Polyethylene (Blow Moulding Grade)	As per Packing Policy

18	Case No.:7/8/87-ALC1/2010	Party Name:KRISHNA LAMICOAT PVT. LTD	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00062/AM11/	RLA File :07/24/040/00003/AM11/	Lic.No/Date:0710071552 14.05.2010	Defer Date:25.08.2010
	Decision: Copy of application forwarded to D/o C&PC on 14.06.2010. Comments awaited.			

	Case No.:9/8/87-ALC1/2010		Party Name:PODDAR MERCANTILE PVT.LTD.,		Meet No/Date:19/87-ALC1/2010 11.08.2010		Status: Approved																				
	HQ File :01/87/050/00064/AM11/		RLA File :02/24/040/00007/AM11/		Lic.No/Date:0210142061 14.05.2010		Defer Date:																				
	Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39232100</td><td>63/0- HDPE bags Weghing (T- shirt bags/ Grabage Bags)</td><td>1000.000</td><td>M.T</td><td>77040250.00</td><td>1655000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>77,040,250.00</td><td>1,655,000.00</td></tr></table>							Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39232100	63/0- HDPE bags Weghing (T- shirt bags/ Grabage Bags)	1000.000	M.T	77040250.00	1655000.00 US\$					Total	77,040,250.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																					
1	39232100	63/0- HDPE bags Weghing (T- shirt bags/ Grabage Bags)	1000.000	M.T	77040250.00	1655000.00 US\$																					
				Total	77,040,250.00	1,655,000.00																					

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE granules	1050.000	M.T	63540750.00	1365000.00 US\$	Qty
2	32061900	Relevant PE Masterbatch/Colour Master batches	30.000	M.T	3351600.00	72000.00 US\$	Qty
				Total	66,892,350.00	1,437,000.00	

Decision: With D/o C&PC OM No. 46011/106/2006-PC.II dated 20.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Bags (T Shirt Bags/Garbage Bags)	1 kg	1. HDPE Granules	1.05 kg
		2. Relevant PE Master Batch/ Colour Master Batch	0.03 kg

Case No.:22/8/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved
HQ File :01/87/050/00077/AM11/	RLA File :07/24/040/00013/AM11/	Lic.No/Date:0710071620 17.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042210	63/0- PVC COMPOUND - GRADE FC 5 Content of PVC Resin - 4000 kgs, Calcium Carbonate 4000 kgs, DOP 1334 kgs, PVC stabilizer 533 kgs.	10000.000	K.G	481500.00	10700.00 US\$
				Total	481,500.00	10,700.00

20

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042190	PVC RESIN	4082.000	K.G	177980.00	3877.00 US\$	Qty
2	28365000	CALCIUM CARBONATE	4082.000	K.G	30912.00	673.00 US\$	Qty
3	29173920	DOP DI OCTYL PTHALATE	1361.000	K.G	115646.00	2520.00 US\$	Qty
4	38123090	CA-ZN PVC STABILIZER	544.000	K.G	92424.00	2014.00 US\$	Qty
				Total	416,962.00	9,084.00	

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 02.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound - Grade FC 5	1 kg	1. PVC Resin	0.4082 kg
		2. Calcium Carbonate	0.4082 kg
		3. DOP-Dioctyl Phthalate	0.1361 kg
		4. CA-ZN PVC Stabilizer	0.0544 kg

21

Case No.:23/8/87-ALC1/2010	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 19/87-ALC1/2010 11.08.2010	Status: Deferred
HQ File :01/87/050/00078/AM11/	RLA File :31/24/040/00021/AM11/	Lic.No/Date: 3110043268 18.05.2010	Defer Date: 08.09.2010

Decision: D/L No. 46011/44/2010-PC.II dated 09.07.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT giving 21 days time for submission of information.

Case No.: 1/9/87-ALC1/2010	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved
HQ File :01/87/050/00085/AM11/	RLA File :03/94/040/00081/AM11/	Lic.No/Date:0310575235 20.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269010	63/0- PVC SOLID WOVEN FIRE RESISTANCE ANTISTATIC CONVEYOR BELTING TYPE- 6000 4 PLY 1.5 X 1.5 MM THK	15316.000	Sq. meter	27666047.50	608045.00 US\$
2	39269010	63/0- TYPE-3500, 3 PLY 1 X 1 MM THK	30009.020	Sq. meter	37685284.00	828248.00 US\$
3	39269010	63/0- TYPE-4500 4 PLY 1.5 X 1.5 MM THK	1172.010	Sq. meter	1933067.50	42485.00 US\$
4	39269010	63/0- TYPE-6500 4 PLY 1.5 X 1.5 MM THK	7417.030	Sq. meter	15456304.50	339699.00 US\$
				Total	82,740,703.50	1,818,477.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
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1	54020000	POLYESTER FILAMENT YARN (1000/1500 DENIER)	139.072	M.T	17384025.00	382066.48 US\$	Value & Qty
2	39040000	PVC RESIN	213.099	M.T	15982342.50	351260.27 US\$	Value & Qty
3	29170000	PVC PLASTICIZER (PHOSPHATE PLASTICIZER/DOP/TCP/TAP /DOA/TCEP/REOFOSO-50- 95/ROSCAN/SANTICIZER)	142.211	M.T	13510026.00	296925.65 US\$	Value & Qty
4	27120000	CHLORINATED PARAFFIN WAX	73.714	M.T	2874865.50	63083.87 US\$	Value & Qty
5	73260000	FASTNERS WITH PINS (MATO U37A/U38)	1432.000	Number	1432180.90	31476.50 US\$	Value & Qty
				Total	51,183,439.90	1,124,812.77	

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 19.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (Type 6000 – 4 Ply)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in the export product
		2. Raw material recommended for one kg of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate Plasticizer/ DOP/TCP/ TAP/DOA/ TCEP/ Reofoso–	0.4633 kg 0.3104 kg

2. PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (Type 3500 – 3 Ply)	1 Sq. Mtr.	50/95/Roscan/ Santicizer iii) Chlorinated Paraffin Wax	0.1622 kg
		3. Fasteners with Pins (Mato U37A/U38)	Net to Net
		1. Relevant Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in the export product
		2. Raw material recommended for one kg of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate Plasticizer/ DOP/TCP/ TAP/DOA/ TCEP/ Reofoso– 50/95/Roscan/ Santicizer iii) Chlorinated Paraffin Wax	0.4438 kg 0.2956 kg 0.1514 kg
3. PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (Type 4500 – 4 Ply)	1 Sq. Mtr.	3. Fasteners with Pins (Mato U37A/U38)	Net to Net
		1. Relevant Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in the export product
		2. Raw material recommended for one kg of PVC Compound contained in the export	

		product: i) PVC Resin ii) PVC Plasticizer (Phosphate Plasticizer/ DOP/TCP/ TAP/DOA/ TCEP/ Reofoso— 50/95/Roscan/ Santicizer iii) Chlorinated Paraffin Wax	0.4648 kg 0.3104 kg 0.1610 kg
		3. Fasteners with Pins (Mato U37A/U38)	Net to Net
4. PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (Type 6500 – 4 Ply)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500 Denier) 2. Raw material recommended for one kg of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate Plasticizer/ DOP/TCP/ TAP/DOA/ TCEP/ Reofoso—	1.05 kg/kg content in the export product 0.4633 kg 0.3104 kg

		50/95/Roscan/ Santicizer iii) Chlorinated Wax	Paraffin	0.1622 kg
		3. Fasteners with Pins (Mato U37A/U38)		Net to Net

Case No.:2/9/87-ALC1/2010		Party Name:INTERNATIONAL CONVEYORS LIMITED		Meet No/Date:19/87-ALC1/2010 11.08.2010		Status: Approved																						
HQ File :01/87/050/00086/AM11/		RLA File :03/94/040/00090/AM11/		Lic.No/Date:0310575236 20.05.2010		Defer Date:																						
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39269010</td><td>63/0- PVC SOLID WOVEN FIRE RESISTANCE ANTISTATIC CONVEYOR BELTING PVC-200, 2 PLY 0.8 X 0.8 MM THK</td><td>2416.080</td><td>Sq. meter</td><td>2022702.50</td><td>44455.00 US\$</td></tr><tr><td>2</td><td>39269010</td><td>63/0- PVC-250, 2 PLY 0.8 X 0.8 MM THK</td><td>3020.100</td><td>Sq. meter</td><td>2528389.50</td><td>55569.00 US\$</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39269010	63/0- PVC SOLID WOVEN FIRE RESISTANCE ANTISTATIC CONVEYOR BELTING PVC-200, 2 PLY 0.8 X 0.8 MM THK	2416.080	Sq. meter	2022702.50	44455.00 US\$	2	39269010	63/0- PVC-250, 2 PLY 0.8 X 0.8 MM THK	3020.100	Sq. meter	2528389.50	55569.00 US\$
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																						
1	39269010	63/0- PVC SOLID WOVEN FIRE RESISTANCE ANTISTATIC CONVEYOR BELTING PVC-200, 2 PLY 0.8 X 0.8 MM THK	2416.080	Sq. meter	2022702.50	44455.00 US\$																						
2	39269010	63/0- PVC-250, 2 PLY 0.8 X 0.8 MM THK	3020.100	Sq. meter	2528389.50	55569.00 US\$																						

3	39269010	63/0- PVC--350, 3 PLY 0.8 X 0.8 MM THK	7248.280	Sq. meter	8986932.50	197515.00 US\$
4	39269010	63/0- PVC-450, 3 PLY 0.8 X 0.8 MM THK	2230.240	Sq. meter	2942803.50	64677.00 US\$
5	39269010	63/0- PVC-600, 3 PLY 0.8 X 0.8 MM THK	2230.240	Sq. meter	3245697.00	71334.00 US\$
6	39269010	63/0- PVC-750, 3 PLY 0.8 X 0.8 MM THK	2230.240	Sq. meter	3308077.50	72705.00 US\$
				Total	23,034,602.50	506,255.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	54020000	POLYESTER FILAMENT YARN (1000/1500 DENIER)	47.468	M.T	5933412.50	130404.67 US\$	Qty
2	39040000	PVC RESIN	58.772	M.T	4995620.00	109793.84 US\$	Qty
3	29170000	PVC PLASTICIZER. (PHOSPHATE PLASTICIZER/DOP/TCP/TAP/DOA/DIOP/TCEP/REOFOSO-50-95/ROSCAN/SANTICIZER)	39.180	M.T	3617890.00	86107.46 US\$	Qty
4	27120000	CHLORINATED PARAFFIN WAX	20.184	M.T	787140.90	17299.80 US\$	Qty
				Total	15,334,063.40	343,605.77	

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 11.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (Type 350/Type 450/PVC 200/PVC250/PVC 600/PVC 750)	1 Sq. Mtr.	1. Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in the export product
		2. Raw material recommended for one kg of PVC Compound contained in the export product:	
		i) PVC Resin	0.4973 kg
		ii) PVC Plasticizer (Phosphate Plasticizer/ DOP/TCP/ TAP/DOA/DIOP PCEP/ Reofoso— 60/95/Roscan/ Santicizer	0.3316 kg
		iii) Chlorinated Paraffin Wax	0.1709 kg

24	Case No.:15/15/87-ALC1/2010	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00138/AM11/	RLA File :37/24/040/00001/AM11/	Lic.No/Date:3710001287 21.05.2010	Defer Date:08.09.2010

Decision: D/L No. 46011/50/2010-PC.II dated 07.07.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT giving 21 days time for submission of information.

25	Case No.:16/15/87-ALC1/2010	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00139/AM11/	RLA File :37/24/040/00002/AM11/	Lic.No/Date:3710001286 21.05.2010	Defer Date:08.09.2010
	Decision: D/L No. 46011/50/2010-PC.II dated 07.07.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT giving 21 days time for submission of information.			

26	Case No.:4/15/87-ALC1/2010	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00127/AM11/	RLA File :03/94/040/00166/AM11/	Lic.No/Date:0310575953 25.05.2010	Defer Date:08.09.2010
	Decision: D/L No. 46011/105/2009-PC.II dated 27.07.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT giving 21 days time for submission of information.			

	Case No.:1/15/87-ALC1/2010		Party Name:HALDIA PETROCHEMICALS LTD.		Meet No/Date:19/87-ALC1/2010 11.08.2010		Status: Approved	
	HQ File :01/87/050/00124/AM11/		RLA File :02/24/040/00019/AM11/		Lic.No/Date:0210142700 28.05.2010		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	

1	39012000	63/0- HDPE (High Density Polyethylene) granules/LLDPE (Linear Low Density Polyethylene) granules	82905.000	M.T	5414525550.00	116067000.00 US\$	
				Total	5,414,525,550.00	116,067,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29420090	Solvent: Exxsol Hexane Fluid/Hydrosol n-hexane-Solane Hexane 45/ Exxsol Hexane RD/Hexane (Polymerisation Grade)	1243575.000	K.G	66366623.00	1422650.00 US\$	Qty
2	38151900	Catalyst:PZ/RZ/ LYNX 200 HAH Catalyst in Hexane Slurry/C- Donor/SILANE CHM-DIMETHOXY/TEAL-S/TEA-S-23/ Z 212 AVANT/Z 213 AVANT/Z 218-2 AVANT/Z 230-2 AVANT/TIBAL/ Tetrahydrofuran, Liquid	38136.000	K.G	480345767.00	10296801.00 US\$	Qty
3	28112200	Additives:Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/ Kemamide E/Armoslip E/DHT-4A/ STABIACE HT-P/Hycite 713/Ceasit FI VEG Code 5900/ Petlin LD/KYNAR FLEX PPA 5301/Viton FreeFlow Z100/Optibloc 10/ Cithrol GMS 0400/ Atmer 129 V/Calcium Stearate WLC Grade/etc	520229.000	K.G	84940367.00	1820801.00 US\$	Qty
4	38123090	Anti-oxidants:Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Irganox 1076/Evernox 76/Songnox 1076/ Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Richfos 168/ Songnox 1680/Irgafos P-EPO/Hostanox P-EPO P/Irganox PS	198972.000	K.G	54764068.00	1173935.00 US\$	Qty

Decision: With D/o C&PC OM No. 46011/101/2008-PC.II, dated 11.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE/LLDPE Granules	1 MT	1. Solvent (Exxsol Hexane Fluid/Exsol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		2. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
		3. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	0.275 kg
		4. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTP/DLTP Yoshitomi)	2.400 kg

28	Case No.:8/15/87-ALC1/2010	Party Name:TTK LIG LIMITED	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00131/AM11/	RLA File :04/24/040/00039/AM11/	Lic.No/Date:0410114341 08.06.2010	Defer Date:08.09.2010
	Decision: With DIPP letter dated 09.06.2010, following information may be called for from the firm giving 21 days time for submission of information: “Past production and corresponding consumption of import item at S. No. 4 duly certified by Central Excise for last 2 years (in number and weight basis)”			

	Case No.:2/12/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved																					
	HQ File :01/87/050/00111/AM11/	RLA File :05/24/040/00087/AM11/	Lic.No/Date:0510265844 10.06.2010	Defer Date:																					
Application: Request is for adhoc norms for following:																									
<table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39202010</td><td>63/0- BOPP FILM</td><td>400.000</td><td>M.T</td><td>36621000.00</td><td>780000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>36,621,000.00</td><td>780,000.00</td></tr></table>					Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39202010	63/0- BOPP FILM	400.000	M.T	36621000.00	780000.00 US\$					Total	36,621,000.00	780,000.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																			
1	39202010	63/0- BOPP FILM	400.000	M.T	36621000.00	780000.00 US\$																			
				Total	36,621,000.00	780,000.00																			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	Polypropylene Granules/Resin	394.710	M.T	24741808.75	517070.19 US\$	Value & Qty
2	38112900	P P Base Additive (S)	12.210	M.T	1460325.53	30518.82 US\$	Value & Qty
3	48229010	Paper Core (Packing material)	1333.330	Number	258163.74	5395.27 US\$	Value & Qty
4	39234000	PVC Cups (Packing Material)	2666.670	Number	112516.29	2351.44 US\$	Value & Qty
5	39261099	Foam Fitment (Packing material)	2666.670	Number	25547.18	533.90 US\$	Value & Qty
6	39206220	Polyester Strapping	16266.670	Meter	22878.31	478.13 US\$	Value & Qty
7	39239090	Air Bubble Film (Packing Material)	2666.670	Meter	30575.08	638.98 US\$	Value & Qty
8	39212020	BOPP Tape (Packing Material)	5333.330	Meter	2508.72	52.43 US\$	Value & Qty
9	73079990	H. Section (Packing material)	1333.330	Number	62509.05	1306.35 US\$	Value & Qty
10	39201010	Strech Wrap Film (Packing Material)	133.330	K.G	15627.26	326.59 US\$	Value & Qty
				Total	26,732,459.91	558,672.10	

Decision: With D/o C&PC OM No. 46011/53/2010-PC.II dated 03.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BOPP Film	1 kg	1. Polypropylene Granules / Resin	0.9868 kg
		2. PP Base Additives	0.0305 kg
		3. Paper Core	As per Packing Policy
		4. PVC	As per Packing Policy

		Cups	
		5. Foam Fitment	As per Packing Policy
		6. Polyester Strapping	As per Packing Policy
		7. Air Bubble Film	As per Packing Policy
		8. BOPP Tape	As per Packing Policy
		9. H. Section	As per Packing Policy
		10. Stretch Wrap Film	As per Packing Policy

Case No.:3/12/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved																																																													
HQ File :01/87/050/00112/AM11/	RLA File :05/24/040/00090/AM11/	Lic.No/Date:0510265845 10.06.2010	Defer Date:																																																													
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39202010</td><td>63/0- BOPP FILM</td><td>400.000</td><td>M.T</td><td>36621000.00</td><td>780000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>36,621,000.00</td><td>780,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39021000</td><td>POLYPROPYLENE GRANULES/RESIN</td><td>394.710</td><td>M.T</td><td>24741808.75</td><td>517070.19 US\$</td><td>Value & Qty</td></tr><tr><td>2</td><td>38112900</td><td>PP BASE ADDITIVE (S)</td><td>12.210</td><td>M.T</td><td>1460325.53</td><td>30518.82 US\$</td><td>Value & Qty</td></tr><tr><td>3</td><td>48229010</td><td>PAPER CORE (PACKING MATERIAL)</td><td>1333.330</td><td>Number</td><td>258163.74</td><td>5395.27 US\$</td><td>Value & Qty</td></tr><tr><td>4</td><td>39234000</td><td>PVC CUPS (PACKING MATERIAL)</td><td>2666.670</td><td>Number</td><td>112516.29</td><td>2351.44 US\$</td><td>Value & Qty</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39202010	63/0- BOPP FILM	400.000	M.T	36621000.00	780000.00 US\$					Total	36,621,000.00	780,000.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39021000	POLYPROPYLENE GRANULES/RESIN	394.710	M.T	24741808.75	517070.19 US\$	Value & Qty	2	38112900	PP BASE ADDITIVE (S)	12.210	M.T	1460325.53	30518.82 US\$	Value & Qty	3	48229010	PAPER CORE (PACKING MATERIAL)	1333.330	Number	258163.74	5395.27 US\$	Value & Qty	4	39234000	PVC CUPS (PACKING MATERIAL)	2666.670	Number	112516.29	2351.44 US\$	Value & Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																																										
1	39202010	63/0- BOPP FILM	400.000	M.T	36621000.00	780000.00 US\$																																																										
				Total	36,621,000.00	780,000.00																																																										
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																																									
1	39021000	POLYPROPYLENE GRANULES/RESIN	394.710	M.T	24741808.75	517070.19 US\$	Value & Qty																																																									
2	38112900	PP BASE ADDITIVE (S)	12.210	M.T	1460325.53	30518.82 US\$	Value & Qty																																																									
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5	39261099	FOAM FITMENT (Packing material)	2666.670	Number	25547.18	533.90 US\$	Value & Qty
6	39206220	Polyester Strapping	16266.670	Meter	22878.31	638.98 US\$	Value & Qty
7	39239090	AIR BUBBLE FILM (PACKING MATERIAL)	2666.670	Meter	30575.08	638.98 US\$	Value & Qty
8	39212020	BOPP TAPE (PACKING MATERIAL)	5333.330	Meter	2508.72	52.43 US\$	Value & Qty
9	73079990	H.SECTION (PACKING MATERAIL)	1333.330	Number	62509.05	1306.35 US\$	Value & Qty
10	39201010	STRECH WRAP FILM (PACKING MATERIAL)	133.330	K.G	15627.26	326.59 US\$	Value & Qty
				Total	26,732,459.91	558,832.95	

Decision: With D/o C&PC OM No. 46011/53/2010-PC.II dated 03.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BOPP Film	1 kg	1. Polypropylene Granules / Resin	0.9868 kg
		2. PP Base Additives	0.0305 kg
		3. Paper Core	As per Packing Policy
		4. PVC Cups	As per Packing Policy
		5. Foam Fitment	As per Packing Policy
		6. Polyester Strapping	As per Packing Policy
		7. Air Bubble Film	As per Packing Policy
		8. BOPP Tape	As per Packing Policy
		9. H. Section	As per Packing Policy
		10. Stretch Wrap Film	As per Packing Policy

Case No.: 4/12/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved
HQ File :01/87/050/00113/AM11/	RLA File :05/24/040/00091/AM11/	Lic.No/Date:0510265847 10.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39202010	63/0- BOPP FILM	400.000	M.T	36621000.00	780000.00 US\$
				Total	36,621,000.00	780,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	POLYPROPYLENE GRANULES / RESIN	394.710	M.T	24741808.75	517070.19 US\$	Value & Qty
2	38112900	PP BASE ADDITIVE (S)	12.210	M.T	1460325.53	30518.82 US\$	Value & Qty
3	48229010	PAPER CORE (PACKING MATERIAL)	1333.330	Number	258163.74	5395.27 US\$	Value & Qty
4	39234000	PVC CUPS (PACKING MATERIAL)	2666.670	Number	112516.29	2351.44 US\$	Value & Qty
5	39261099	FOAM FITMENT (PACKING MATERIAL)	2666.670	Number	25547.18	533.90 US\$	Value & Qty
6	39206220	POLYESTER STRAPPING	16266.670	Meter	22878.31	478.13 US\$	Value & Qty
7	39239090	AIR BUBBLE FILM (PACKING MATERAIL)	2666.670	Meter	30575.08	638.98 US\$	Value & Qty
8	39212020	BOPP TAPE	5333.330	Meter	2508.72	52.43 US\$	Value & Qty
9	73079990	H. SECTION (PACKING MATERIAL)	1333.330	Number	62509.05	1306.35 US\$	Value & Qty
10	39201010	STRECH WRAP FILM (PACKING MATERIAL)	133.330	K.G	15627.26	326.59 US\$	Value & Qty
				Total	26,732,459.91	558,672.10	

Decision: With D/o C&PC OM No. 46011/53/2010-PC.II dated 03.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BOPP Film	1 kg	1. Polypropylene Granules / Resin	0.9868 kg
		2. PP Base Additives	0.0305 kg
		3. Paper Core	As per Packing Policy
		4. PVC Cups	As per Packing Policy
		5. Foam Fitment	As per Packing Policy
		6. Polyester Strapping	As per Packing Policy
		7. Air Bubble Film	As per Packing Policy
		8. BOPP Tape	As per Packing Policy
		9. H. Section	As per Packing Policy
		10. Stretch Wrap Film	As per Packing Policy

Case No.:5/12/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved			
HQ File :01/87/050/00114/AM11/	RLA File :05/24/040/00093/AM11/	Lic.No/Date:0510265849 10.06.2010	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	39202010	63/0- BOPP FILM	400.000	M.T	36621000.00	780000.00 US\$
				Total	36,621,000.00	780,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	POLYPROPYLENE GRANULES / RESIN	394.710	M.T	24741808.75	517070.19 US\$	Value & Qty
2	38112900	PP BASE ADDITIVE (S)	12.210	M.T	1460325.53	30518.82 US\$	Value & Qty
3	48229010	PAPER CORE (PACKING MATERIAL)	1333.330	Number	258163.74	5395.27 US\$	Value & Qty
4	39234000	PVC CUPS (PACKING MATERAIL)	2666.670	Number	112516.29	2351.44 US\$	Value & Qty
5	39261099	FOAM FITMENT	2666.670	Number	25547.18	533.90 US\$	Value & Qty
6	39206220	POLYESTER STRAPPING	16266.670	Meter	22878.31	478.13 US\$	Value & Qty
7	39239090	AIR BUBBLE FILM (PACKING MATERIAL)	2666.670	Meter	30575.08	638.98 US\$	Value & Qty
8	39212020	BOPP TAPE (PACKING MATERIAL)	5333.330	Meter	2508.72	52.43 US\$	Value & Qty
9	73079990	H. SECTION (PACKING MATERIAL)	1333.330	Number	62509.05	1306.35 US\$	Value & Qty
10	39201010	STRECH WRAP FILM (PACKING MATERIAL)	133.330	K.G	15627.26	326.59 US\$	Value & Qty
				Total	26,732,459.91	558,672.10	

Decision: With D/o C&PC OM No. 46011/53/2010-PC.II dated 03.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BOPP Film	1 kg	1. Polypropylene Granules / Resin	0.9868 kg
		2. PP Base Additives	0.0305 kg
		3. Paper Core	As per Packing Policy
		4. PVC Cups	As per Packing Policy
		5. Foam Fitment	As per Packing Policy
		6. Polyester Strapping	As per Packing Policy
		7. Air Bubble Film	As per Packing Policy

		8. BOPP Tape	As per Packing Policy
		9. H. Section	As per Packing Policy
		10. Stretch Wrap Film	As per Packing Policy

Case No.:7/12/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved
HQ File :01/87/050/00116/AM11/	RLA File :31/24/040/00008/AM11/	Lic.No/Date:3110043538 11.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TV 6 241 SN WHITE 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING) PBT COMPOUND	6000.000	K.G	1179090.00	26202.00 US\$
				Total	1,179,090.00	26,202.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	3874.800	K.G	329028.64	7168.38 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	1236.000	K.G	61270.99	1334.88 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH RELEVANT COLOURANT	61.800	K.G	8509.86	185.40 US\$	Value & Qty
4	34049090	LOXIOL MOULD RELEASING AGENT	15.600	K.G	1432.08	31.20 US\$	Value & Qty

5	39073090	SAYTEX FLAME RETARDANT	531.600	K.G	191055.45	4162.43 US\$	Value & Qty
6	28258000	ANTIMONY TRIOXIDE FLAME RETARDANT	398.400	K.G	115205.33	2509.92 US\$	Value & Qty
7	39046100	DYNEON FLOW MODIFIER	61.800	K.G	47825.41	1041.95 US\$	Value & Qty
				Total	754,327.76	16,434.16	

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 11.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced Flame Retardant (Non Blooming) PBT Compound (Arnite TV4 6241SN)	1 kg	1. PBT Chips / Granules	0.64580 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Mould Release Agent (Loxiol)	0.00260 kg
		5. Flame Retardant (Brominated Flame Retardant)	0.08860 kg
		6. Flame Retardant (Antimony Trioxide Base)	0.06640 kg
		7. Flow Modifier (Dyneon Teflon Based)	0.01030 kg

34	Case No.:8/12/87-ALC1/2010	Party Name:S.M. CHEMICALS	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Transferred to different section
	HQ File :01/87/050/00117/AM11/	RLA File :03/95/040/00180/AM11/	Lic.No/Date:0310578618 14.06.2010	Defer Date:
	Decision: The Committee considered the case of the firm for fixation of the input output norms for the export item “TRI (Isodecyl) Phosphite (TDP)” under Para 4.7 of HBP (Vol.1). The Committee noted that ITCHS Code of export product (39205119) mentioned is wrong and observed that the export product covered under the jurisdiction of Norms Committee-IV (NC-IV). Hence the Committee decided to transfer the case to NC-IV for its consideration.			

35	Case No.:12/15/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00135/AM11/	RLA File :05/24/040/00127/AM11/	Lic.No/Date:0510267539 05.07.2010	Defer Date:08.09.2010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

36	Case No.:14/15/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00137/AM11/	RLA File :31/24/040/00063/AM11/	Lic.No/Date:3110043858 06.07.2010	Defer Date:08.09.2010
	Decision: Copy of application forwarded to D/o C&PC on 02.08.2010. Comments awaited.			

	Case No.:1/19/87-ALC1/2010	Party Name:ORIENTAL CONTAINERS	Meet No/Date:19/87-ALC1/2010	Status: Deferred
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37		LIMITED	11.08.2010	
	HQ File :01/87/050/00151/AM11/	RLA File :03/95/040/00301/AM11/	Lic.No/Date:0310585100 27.07.2010	Defer Date:01.09.2010
Decision: Copy of application forwarded to D/o C&PC on 10.08.2010. Comments awaited.				

38

Case No.:2/19/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved				
HQ File :01/87/050/00152/AM11/	RLA File :03/95/040/00308/AM11/	Lic.No/Date:0310585206 27.07.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39059100	63/0- VAM VEOVA COPOLYMER EMULSION (SOLID CONTENT 56% +/- 1%) 192 MTS PACKED IN 800 HM HDPE DRUMS & 105 MTS IN FLEXI	297000.000	K.G	13525825.50	288090.00 US\$	
				Total	13,525,825.50	288,090.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29153200	VINYL ACETATE MONOMER	137035.800	K.G	5468756.18	116480.43 US\$	Value & Qty
2	29153990	VEOVA 10 MONOMER	36234.000	K.G	3657550.54	77903.10 US\$	Value & Qty
3	29041090	SODIUM VINYL SULPHONATE	891.000	K.G	41832.45	891.00 US\$	Value & Qty
4	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	7140.000	K.G	402267.60	8568.00 US\$	Value & Qty

				Total	9,570,406.77	203,842.53	
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Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 11.08.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vam Veova Copolymer Emulsion Solid Content 56+/- 1%	239400 kg	1. Vinyl Acetate Monomer	0.4614 kg
		2. Veova 10 Monomer	0.1220 kg
		3. Sodium Vinyl Sulphonate	0.0030 kg
		4. High Density Polyethylene (Blow Moulding Grade)	As per Packing Policy

39	Case No.:7/19/87-ALC1/2010	Party Name:MAX INDIA LTD	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00157/AM11/	RLA File :22/24/040/00011/AM11/	Lic.No/Date:2210010228 27.07.2010	Defer Date:08.09.2010
	Decision: New Case; application awaited from RLA.			

40	Case No.:3/19/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HO File :01/87/050/00153/AM11/	RLA File :03/95/040/00034/AM11/	Lic.No/Date:0310585342	Defer

29.07.2010

Date:25.08.2010

Decision: Copy of application forwarded to D/o C&PC on 10.08.2010. Comments awaited.

Case No.:4/19/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Approved
HQ File :01/87/050/00154/AM11/	RLA File :03/95/040/00314/AM11/	Lic.No/Date:0310585347 29.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39052100	63/0- Polyvinyl Acetate Emulsion (Solid Content 50% +/- 1%) (Packed in 1680 HM HDPE Drums)	403200.000	K.G	18173030.40	387072.00 US\$
				Total	18,173,030.40	387,072.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29153200	VINYL ACETATE MONOMER	143942.400	K.G	5744381.32	122351.04 US\$	Value & Qty
2	29153990	VEOVA 10 MONOMER	33304.320	K.G	3361821.32	71604.28 US\$	Value & Qty
3	29161400	METHYL METHACRYLATE	21934.080	K.G	2347955.52	50009.70 US\$	Value & Qty
4	39123919	HYDROXYETHYL CELLULOSE	415.296	K.G	105289.99	2242.59 US\$	Value & Qty

5	29041000	SODIUM VINYL SULPHONATE	1040.250	K.G	48840.01	1040.25 US\$	Value & Qty
6	29310090	SILQUEST SILANE A - 172 / GENIOSIL GF 56 (ORGANO FUNCTIONAL)	415.296	K.G	146236.10	3114.72 US\$	Value & Qty
7	29310090	SILANE A - 187 / SILANE Z - 6040 / KBM 403 (3 GLYCIDOXY PROPYL TRIMEXY SILANE	620.928	K.G	218644.27	4656.96 US\$	Value & Qty
8	28334000	POTASSIUM PERSULPHATE	620.928	K.G	29152.56	620.92 US\$	Value & Qty
9	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	14994.000	K.G	844761.96	17992.80 US\$	Value & Qty
				Total	12,847,083.05	273,633.26	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 40/87-ALC1/2009 dated 30.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Styrene Acrylate Emulsion (Solid Content 50% +/- 1%)	1 kg	1. 2 Ethyl Hexyl Acrylate	0.212 kg
		2. Styrene Monomer	0.252 kg
		3. Methyl Methacrylate	0.001 kg
		4. Methacrylic Acid	0.005 kg
		5. Glacial Acrylic Acid	0.005 kg
		6. Acrylamide	0.005 kg
		7. Methacrylamide	0.005 kg
		8. Potassium Per Sulphate	0.001 kg
		9. HM HDPE Granules	As per Packing Policy

42	Case No.:5/19/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00155/AM11/	RLA File :03/95/040/00316/AM11/	Lic.No/Date:0310585440 29.07.2010	Defer Date:01.09.2010
	Decision: Copy of application forwarded to D/o C&PC on 10.08.2010. Comments awaited.			

43	Case No.:6/19/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:19/87-ALC1/2010 11.08.2010	Status: Deferred
	HQ File :01/87/050/00156/AM11/	RLA File :07/24/040/00128/AM11/	Lic.No/Date:0710073267 29.07.2010	Defer Date:01.09.2010
	Decision: Copy of application forwarded to D/o C&PC on 10.08.2010. Comments awaited.			

Meeting ended with thanks to Chair and all participants.
